

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) MR. ERACH KOTWAL

MR. GURUBUTT MALIYA

R. ADV
(RESPONDENT)
No. 2

MR. ZAK.

2) MR. SHAHEN. PRADHAN

V.B. HSA ADVOCATES.

ADV
(RESPONDENT)
No. 8, 9, 10



Joseph Kodianthara - Counsel

Eric Correia

Aakash Rebello

Atul Desai

Kunjita Shah

Mb Kanga & Company
Advocates for Petitioner

Advocates



: 2 :

ORDER

TCP No. 87/397-398/NCLT/MB/MAH/2006

The Counsel for the Petitioner as well as Respondents are present.

On completion of oral submissions by the Petitioner's Counsel, at his request, instead of pushing this hearing to the schedule already given to the Respondent's side, the Petitioner's Counsel is hereby accommodated to make his remaining submissions in between 1-2 hrs. on 05.01.2018.

List this matter on 05.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)